

**Status of implementation of recommendations/observations in the Two Hundred and Twenty-Seventh Report of the Department-related Parliamentary Standing Committee on Home Affairs**

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY; AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Sir, I lay a Statement regarding Status of implementation of recommendations/observations contained in the Two Hundred and Twenty-seventh Report of the Department-related Parliamentary Standing Committee on Home Affairs on the Action taken by the Government on the recommendations/observations contained in the Two Hundred and Twenty-fifth Report on the Demands for Grants (2020-21) pertaining to the Ministry of Development of North Eastern Region.

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**LEAVE OF ABSENCE**

MR. CHAIRMAN: I have to inform Members that letters have been received from Shri Kamakhya Prasad Tasa and Shri Ajit Kumar Bhuyan for grant of leave of absence from the sittings of the House due to unforeseen contingent reasons and unavoidable circumstances respectively from 8<sup>th</sup> March to 8<sup>th</sup> April 2021, during the second part of the current 253<sup>rd</sup> Session of the Rajya Sabha. Do they have the permission of the House to remain absent from 8<sup>th</sup> March to 8<sup>th</sup> April 2021 during the second part of the Session? ...*(Interruptions)*... मेरे ख्याल से उनको मालूम नहीं है।

*(No Hon. Member dissented)*

MR. CHAIRMAN: Permission to remain absent is granted.

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**ANNOUNCEMENT BY CHAIR**

MR. CHAIRMAN: Hon. Members, as agreed in the House yesterday, there will be no Zero Hour and no Question Hour today. We will take up the National Bank for Financing Infrastructure and Development Bill, as passed by the Lok Sabha.